

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO-2128
ANSWERED ON – 22.03.2022

INCREASE OF GST ON TEXTILE PRODUCTS

2128 **Shri K.C. Venugopal:**

Will the Minister of **Finance** be pleased to state:

- (a) whether it is a fact that Government is planning to increase GST on textile products from 5 per cent to 12 per cent;
- (b) if so, the details thereof;
- (c) whether it is also a fact that textile industry is already finding it difficult to compete with Bangladesh and increase in GST will further result in the closure of about one lakh textile units and 15 lakh jobs; and
- (d) if so, whether Government will reconsider its decision?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a to d): GST Rates are prescribed on the recommendation of the GST Council, which consist of Union Finance Minister and Minister as nominated by state government. The GST Council in its 46th Meeting has decided to defer the increase in GST rate on textiles and textiles related job work services from 5% to 12%. Accordingly there has been no change in GST rate on textile products.
